

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI.

Original Application no. 793 of 2022

Council of Engineers & Others

.....Applicants

Versus

State of Punjab and others

.....Respondents

Submission of Joint Committee report in compliance to order dated  
7.8.2023.

**Respectfully Showth:**

1. That the above-mentioned case is pending for adjudication before this Hon'ble Tribunal and is listed for hearing on 11.01.2024.
2. That the Hon'ble National Green Tribunal was pleased to constitute another committee vide order dated 07.08.2023 with direction to submit report. The relevant extract of order dated 7.8.2023 is reproduced herein below for kind perusal and reference:

*"22. Accordingly, we constitute another Committee comprising of Representatives of Regional Officer MoEF&CC and CPCB and representative of PSPCB preferably some officer from*

*Chandigarh to be nominated by its Member Secretary and direct the same to meet within one month and verify the factual position with respect to averments made in the application and aspects mentioned above and suggest remedial measures. PSPCB will be the Nodal Agency for coordination and compliance. The District Magistrate Ludhiana and Commissioner, Municipal Corporation, Ludhiana shall provide the relevant record and extend requisite cooperation to the Committee."*

*23. Report be submitted by the newly constituted Joint Committee within two months by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.*

3. That in compliance to the orders dated 7.8.2023 of Hon'ble Tribunal, the Member Secretary, Punjab Pollution Control Board vide letter no. 27982 dated 06.10.2023 nominated the Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar (Mohali) as Joint Committee member with direction to take necessary action in the matter.
4. That accordingly, the Joint committee consisting of nominated members Sh. N.K. Dimri, Technical Officer (G), Ministry of Environment, Forest & Climate Change, Regional Office, Chandigarh; Sh. Jagdish Prasad Meena, Scientist-D, Central Pollution Control Board, Regional Directorate,

Chandigarh and Mr. Gursharan Dass Garg, Environmental Engineer, Punjab Pollution Control Board held two meetings, 1<sup>st</sup> on 18.10.2023 and another on 29.12.2023 to make compliance of the directions of the Hon'ble Tribunal.

5. As the Punjab Pollution Control Board was nominated as Nodal Agency for coordination and compliance, the Joint Committee Report is hereby submitted for kind perusal and consideration of the Hon'ble Tribunal. The Joint Committee is enclosed herewith as **Annexure-A**.

It is, therefore, prayed that the Joint Committee Report may kindly be taken on record.

Submitted by

Date: 9/01/2024

Place: Ludhiana

  
Environmental Engineer  
Punjab Pollution Control Board  
Regional Office-4,  
Ludhiana.

**Report of Joint Committee constituted by Hon'ble National Green Tribunal  
in O.A. no. 793 of 2022**

1. That the Hon'ble National Green Tribunal in hearing held on 07.08.2023 passed orders wherein, para no. 22, it was directed as under:
 

*"22. Accordingly, we constitute another Committee comprising of Representatives of Regional Officer MoEF&CC and CPCB and representative of PSPCB preferably some officer from Chandigarh to be nominated by its Member Secretary and direct the same to meet within one month and verify the factual position with respect to averments made in the application and aspects mentioned above and suggest remedial measures. PSPCB will be the Nodal Agency for coordination and compliance. The District Magistrate Ludhiana and Commissioner, Municipal Corporation, Ludhiana shall provide the relevant record and extend requisite cooperation to the Committee."*
2. That accordingly, 1<sup>st</sup> meeting of nominated members Sh. N.K. Dimri, Technical Officer (G), Ministry of Environment, Forest & Climate Change, Regional Office, Chandigarh, Sh. Jagdish Prasad Meena, Scientist-D, Central Pollution Control Board, Regional Directorate, Chandigarh and Er. Gursharan Dass Garg, Environmental Engineer, Punjab Pollution Control Board of Joint Committee was held on 18.10.2023, wherein, after deliberating the matter, among others decisions, it was decided by the Committee as under:
  - a. *The point wise reply from Municipal Council, Ludhiana be sought from point (i) to (vii) of para 21 of order dated 07.08.2023 of Hon'ble NGT, with supporting documents by 23.10.2023.*
  - b. *The concerned Regional Office of Punjab Pollution Control Board, who was part of previous joint committee, also be called in the next meeting of this committee.*
  - c. *The Environmental Engineer, Regional Office-4, Ludhiana is directed to follow up the matter with Municipal Corporation, Ludhiana and shall ensure timely submission of requisite information and after compiling the same shall submit to the committee in its next meeting.*
3. That the minutes of the above said meeting conveyed to the concerned Regional Offices of Punjab Pollution Control Board vide letter no. 5027-32





dated 18.10.2023. Further, the Commissioner, Municipal Corporation, Ludhiana was also requested vide letter no. 5033 dated 18.10.2023 (Copy enclosed as **Annexure-1**) to provide information sought by Hon'ble NGT in Para 21 of its order dated 07.08.2023.

4. That the next meeting of the Joint Committee was held on 29.12.2023, wherein, Er. Bachan Pal Singh, Assistant Environmental Engineer, Punjab Pollution Control Board, Regional Office-4, Ludhiana informed that the Municipal Corporation, Ludhiana has submitted point wise reply w.r.t. observations of the Hon'ble NGT. He read the reply and briefed the members that there was no green area involved and only Right of Way (RoW) was there, which has been developed for the parking and commercial purposes as per the report of Municipal Corporation, Ludhiana. It was also informed to the Committee that the Development Plan of the Ludhiana city was not provided by the Municipal Corporation, Ludhiana.

One of the Committee members pointed out that the factual status and the nature of the violation can only be assessed after comparing the ground status of construction vis-à-vis green area with the approved developmental plan. The Committee accordingly decided that the Punjab Pollution Control Board, Regional Office-4, Ludhiana will again approach the Municipal Corporation, Ludhiana for developmental plan. The Nodal Officer has issued necessary action to the Punjab Pollution Control Board, Regional Office-4, Ludhiana for same.

Further, the reply was discussed by the Joint Committee and it was found that the Municipal Corporation has given reply in Punjabi language, which is required to be translated into English language for kind perusal of Hon'ble NGT.

After deliberating the matter, among other decisions, it was decided by the Committee as under:

*a. EE, Regional Office-4, Ludhiana shall get the reply of MC, Ludhiana translated into English and submit certified copies of the same for onward filing in the Hon'ble NGT.*

*b. EE, Regional Office-4 Ludhiana shall also obtain supporting documents from Municipal Corporation, Ludhiana w.r.t. their reply and if these documents are in Punjabi language then the same may also be translated into English language.*




c. *EE, Regional Office-4 Ludhiana shall obtain the development plan from MC Ludhiana, so that committee may assess as to whether any violation has been committed by MC or not.*

5. That a copy of the reply of Municipal Corporation, Ludhiana dated 31.12.2023 filed before this Hon'ble National Green Tribunal and its Annexure translated into English language is enclosed herewith as **Annexure-2**.
6. That the Municipal Corporation, Ludhiana has not submitted development plan till date, therefore, the Committee is unable to assess whether any violation has been committed by Municipal Corporation or not.

Date: 09.01.2024

Place: Chandigarh



(Sh. N.K. Dimri)  
Technical Officer (G),  
MoEF & CC, RO,  
Chandigarh



(Sh. J.P. Meena)  
Scientist-D, CPCB,  
RD, Chandigarh.



(Er. G.D. Garg)  
EE, PPCB, RO, SAS  
Nagar.



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD



PPCB/RO/No. 5033

(Through E-mail)

Dated: 18/10/23

To

The Commissioner,  
Municipal Corporation,  
Ludhiana.

**Subject:** Regarding O.A. No. 793/2022 titled as Council of Engineers & Others versus State of Punjab and others.

**Ref:** Hon'ble National Green Tribunal orders dated 07.08.2023 (Copy attached).

With reference to above, it is intimated that the Hon'ble NGT in its order dated 07.08.2023 has constituted a new Joint Committee comprising of Representatives of Regional Officer MOEF&CC and CPCB and representative of PSPCB preferably some officer from Chandigarh and the Joint Committee has been directed to meet within one month and verify the factual position with respect to averments made in the application and aspects mentioned above and suggest remedial measures.

Further, PSPCB has been nominated as Nodal Agency for coordination and compliance. The Hon'ble NGT has further directed the District Magistrate Ludhiana and Commissioner, Municipal Corporation, Ludhiana to provide the relevant record and extend requisite cooperation to the Committee.

Accordingly, 1<sup>st</sup> meeting of the Joint Committee was held on 18.10.2023 and copy of minutes of meeting is attached herewith. The Joint Committee has decided to seek point wise reply in annotated form for the following aspects mentioned in para 21 of the above referred orders:

Sr. No.	Aspects	Comments/ reply
(i)	the details regarding length, width, boundaries and area of green spaces and parks developed on both the sides of the road adjoining Lodhi Club and Sacred Heart Convent School, BRS Nagar and along both the sides of Old GT Road, by the Municipal Corporation Ludhiana in execution of its Resolution No. 3207/3 dated 22.10.1999 with sanctioned amount of Rs 49.38 Lacs and all subsequent resolutions and sanctioned budget amounts;	
(ii)	the details regarding length, width, boundaries and area of concretization done on both the sides of the road adjoining Lodhi Club and Sacred Heart Convent School, BRS Nagar and along both the sides of Old GT Road, by the Municipal Corporation Ludhiana with particulars of resolutions and sanctioned budget amounts;	
(iii)	the details regarding length, width, and area with date of creation and concretization of passage for Lodhi Club and Sacred Heart Convent School, BRS Nagar;	
(iv)	the details regarding length, width, and area of parking	

REGIONAL OFFICE, PLOT NO. 55, PHASE-2, SAS NAGAR.

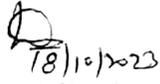
ਖੇਤਰੀ ਦਫਤਰ, ਪਲਾਟ ਨੰਬਰ 55, ਫੇਜ਼ 2, ਐਸ ਏ ਐਸ ਨਗਰ  
Phone: 0172-5013300 E-mail : eenodal@yahoo.in Web: www.ppcb.punjab.gov.in

P.T.O.

	outside Lodhi Club and Sacred Heart Convent School, BRS Nagar;	
(v)	the details regarding length, width, boundaries and area of parking spaces developed or to be developed on both the sides of the road adjoining Lodhi Club and Sacred Heart Convent School, BRS Nagar and along both the sides of Old GT Road by the Municipal Corporation Ludhiana with number of the resolutions and sanctioned amounts;	
(vi)	the details regarding construction of library building with number of Resolution, sanctioned budget amount and year of sanction and construction; and	
(vii)	details regarding trees standing in the open space outside the premises of the Lodhi Club and Sacred Heart Convent School, BRS Nagar and Old GT Road which were damaged or uprooted for creation of passage or parking spaces.	

It is therefore, requested to provide the above information by 23.10.2023, positively as next meeting of the Joint Committee is scheduled to be held on 25/26 October 2023.

DA/As above

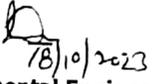
  
18/10/23  
Environmental Engineer  
(Member Convener-Joint Committee)

Endst. No. 5034

Dated 18/10/23

A copy of the above is forwarded to the Deputy Commissioner, Ludhiana with a request to direct the concerned officer / official to provide the information well within time.

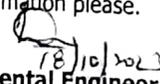
DA/As above

  
18/10/23  
Environmental Engineer  
(Member Convener-Joint Committee)

Endst. No. 5035

Dated 18/10/23

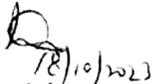
A copy of the above is forwarded to PA to Member Secretary for information of Member Secretary, Punjab Pollution Control Board, Head Office, Patiala for information please.

  
18/10/23  
Environmental Engineer  
(Member Convener-Joint Committee)

Endst. No. 5036

Dated 18/10/23

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office-4, Ludhiana with a request to follow up the matter with Municipal Corporation, Ludhiana and ensure timely submission of requisite information and after compiling the same submit to the committee in its next meeting please.

  
18/10/23  
Environmental Engineer  
(Member Convener-Joint Committee)

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

O.A. No. 793 OF 2022

IN THE MATTER OF:

COUNCIL OF ENGINEERS & ORS.

...APPLICANTS

VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENTS

REPLY ON BEHALF OF MUNICIPAL CORPORATION, LUDHIANA IN  
COMPLIANCE OF ORDER DATED 07.08.2023 AND 07.11.2023

IT IS MOST RESPECTFULLY SHOWETH:

1. That the undersigned is currently working as Commissioner, Municipal Corporation, Ludhiana and is well conversant with the facts and circumstances of the present case and duly authorized and competent to file the said reply in his official capacity on behalf of respondent no. 3.
2. That this Hon'ble Tribunal vide order dated 07.08.2023 had directed:

*"The Municipal Corporation of Ludhiana is directed to upload the details regarding all the 892 parks and 20 acres of new green belts and parks developed on its website/District Administration Website within one month from the date of this order with requisite details regarding (i) boundaries, length and width and revenue number if any; (ii) encroachments if any made and action taken for removal of such encroachments and (iii) Grievance redressal mechanism evolved for redressing grievances regarding removal of encroachments. The Municipal Corporation, Ludhiana is directed to document survival rate of the plantation made and conduct census of the trees within municipal area within two months and take appropriate remedial measures for protection of plantation and trees."*

3. That in compliance of the directions issued by this Hon'ble Tribunal the requisite details of 892 parks along with their area and newly built 20 acres green belts have been uploaded on the official website of Municipal Corporation, Ludhiana i.e., [www.mcludhiana.gov.in](http://www.mcludhiana.gov.in). It is also submitted that the Municipal Corporation, Ludhiana has also provided a telephone number 0161-2917032 and also a complaint portal M.Seva/Post/PGRS Portal for registering complaints against illegal encroachments in the above parks and green belts. The complaints received regarding illegal encroachment are being removed by the B&R Branch, Building Branch and Tehbazari Branch in an expeditious manner. That the details of the illegal encroachments in parks



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removed by the Municipal Corporation, Ludhiana as and when the complaints are received are reproduced herein below:

Sr. No.	Name of Zones	Name of Park/ Location	Details of temporary/ permanent possession	Action taken regarding temporary/ permanent possession
1	D	Empty Plot in front of Sacred Heart School and Lodhi Club	Private and School buses are parked in this area	Department prevented vehicles from parking by installing tree guards along with plants.
2	D	Dugri Green Belt	Shuttering and welding equipment were kept in this green belt.	These items were removed with the support of Tehbazari Branch of Municipal Corporation, Ludhiana.
3	D	Park Ishmeet Road Back Side H.no. 591-A, gram model extension	A temporary shanty was built.	This shanty was cleared with the support of Tehbazari Branch Municipal Corporation, Ludhiana.
4	D	Tanki wala Park, Gurdev Nagar, in front of H.no. 778	In absence of boundary wall or fence, illegal vendors have occupied the park.	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, these illegal vendors were removed.
5	D	Hambran Road Green Belt in front of Petrol Pump	A temporary tea shed has been built.	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, this tea shed was removed.
	D	MGM School Park no. 112-D	A temporary tea shed has been built.	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, this tea shed was removed.
	D	MIG Flat Park D-159, Dugri	Washerman used to press clothes illegally in this park.	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, the illegal possession was cleared.
8	C	Vacant Park near Vishkarma Chowk	A temporary tea shed has been built.	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, this tea shed was removed.
9	C	Dholewal Chowk to Sherpur Chowk vacant plot opposite Punjab & Sind Bank	The religious organization was temporarily occupying it by laying bricks.	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, the illegal encroachment was cleared.
10	B	Park opposite Davinder Dairy	Buffaloes were kept by Davinder Dairy illegally	After the construction of the boundary wall of the park, this illegal possession was removed.
11	B	Park opposite Baldev Dairy	Buffaloes were kept by Baldev Dairy illegally	After the construction of the boundary wall of



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				the park, this illegal possession was removed.
12	B	Park opposite Makhan Dairy	Buffaloes were kept by Makhan Dairy illegally	After the construction of the boundary wall of the park, this illegal possession was removed.
13	B	Park opposite Tony Dairy	Buffaloes were kept by Tony Dairy illegally	After the construction of the boundary wall of the park, this illegal possession was removed.
14	B	Pathshahi Park Near Railway line	Illegal parking of vehicles in the park	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, the illegal possession was removed.
15	B	Jeevan Nagar Chowk to Phase-5, electricity house green belt	The goods were illegally kept in this park by the junk dealer.	With the help of Tehbazari Branch Municipal Corporation, Ludhiana, this encroachment was removed and an estimate has been prepared by the B&R branch for the boundary wall of the park to develop it as green belt.
16	A	In the green belt adjacent to Electricity Board office in Chauni mohalla	The slum was there and rickshaws were parked illegally.	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, the illegal possession was removed.
	A	Backside Gurudwara Chhevi Patsahi Sahib inside the park	Generator and other items were kept by the staff of Gurudwara Sahib	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, the illegal possession was cleared.
18	A	Near Budha Nala green belt inside Chauni Mohala	Slums was there	With the support of Tehbazari Branch, Municipal Corporation, Ludhiana, this slum was removed.



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31/12/2023

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4. It is also submitted that as per the last survey, the total number of trees planted in the Ludhiana City is approximately 2,25,177 trees, and various safeguards

are undertaken for maintenance and upkeep of the plants by installing fences and railing around the area. It is also submitted that the survival rate of the said trees is approximately 50% to 60%.

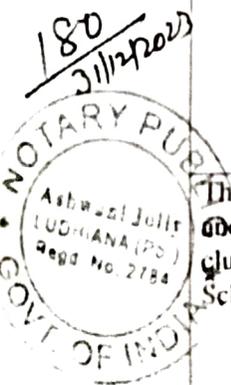
Copy of the last survey conducted showcasing the survival rate of the plants and trees are annexed herewith as ANNEXURE **CI**

5. That this Hon'ble Tribunal had raised further queries which are being replied to herein below:

Queries	Factual Position
<p>The details regarding length, width, boundaries and area of green spaces and parks developed on both the sides of the road adjoining Lodhi Club and Sacred Heart Convert School, BRS Nagar and along both the sides of Old GT Road, by the Municipal Corporation, Ludhiana in execution of its Resolution No 3207/3 dated 22.10.1999 with sanctioned amount of Rs 49.38 Lacs and all subsequent resolutions and sanctioned budget amounts;</p>	<p>With regard to the Resolution no 3207 dated 22/10/1999, it is informed, that the tender was called for procurement and installation of grills worth Rs 48.38 lacs. As the quotation rates were not justified, permission was sought again for float the tender of the same. Commissioner, Municipal Corporation, Ludhiana accorded the administrative approval on 22.10.1999 and the Hon'ble Mayor also granted the permission to present the case before the Finance and Contract committee on 22.10.1999. Committee approved the resolution no 3207/3 dated 22/10/1999 accordingly work has been executed.</p> <p>As per the report of B&amp;R Branch to develop the Right of Way on the Lodhi Club Road, work amounting to Rs.17.56 lakhs was allotted to M/s Friends Co vide resolution no 2034 dated 31.01.2004. Against this work footpath with dimensions 3888 feet long and 4.5 feet wide was developed. Also, to protect the green area, a boundary wall 1850' long and 5' wide was constructed.</p> <p>As per the report of B&amp;R Branch, Finance and Contract Committee has approved the development work of Right of Way from Jagraon Pull to Sherpur Chowk vide its resolution no. 5146 dated 08.11.2021 amounting to Rs 21.60 lakh and work was allotted to M/s Binny Contractor. Also, vide Resolution no 5891 dated 14.12.2021, work of Green area with the cost of Rs 26.22 lakhs was allotted to M/s. R.K. Construction.</p> <p>It is pertinent to mention here that all these works were executed to maintain the Right of Way with the plan to convert the Right of Way to Road, if the need arises.</p>



	<p>Copy of the site plans of the Lodhi Club Road and Old GT Road are annexed herewith as <b>ANNEXURE C 2 and 3</b>.</p> <p>Copy of the resolution no. 5146 dated 08.11.2021 and Resolution no 5891 dated 14.12.2021 are annexed herewith as <b>ANNEXURE C4 and ANNEXURE C5</b></p>
<p>The details regarding length, width, boundaries and area of concretization done on both the sides of the road adjoining Lodhi Club and Sacred Heart Convent School, BRS Nagar and along both the sides of Old GT Road, by the Municipal Corporation, Ludhiana with particulars of resolutions and sanctioned budget amount;</p>	<p>It is submitted that no concretization work has been carried on by the Municipal Corporation, Ludhiana on both sides of the Lodhi Club Road and Sacred Heart School, BRS Nagar. However, it is pertinent to mention herein that in the year 1995, F&amp;CC vide resolution no 6501/1P allotted the Development work of construction of footpath from Jagraon Bridge Flyover on GT Road to M/s Ashok Kumar amounting to Rs. 20 lakh along with other construction work of Service Lane on both sides of Jargon Bridge Flyover allotted to M/s S.C. Jain vide resolution no 6501/21 for Rs. 30.00 lakh. Copy of the resolution no. 6501/1P and resolution no. 6501/21 are annexed herewith as <b>ANNEXURE C&amp;Colly</b>.</p>
<p>The details regarding length, width, and area with date of creation and concretization of passage for Lodhi Club and Sacred Heart Convent School, BRS Nagar;</p>	<p>It is submitted that in front of Sacred Heart School's 2 nos. gates 23 feet x 102 feet and 28 feet x 102 feet pavement/ Passages have been constructed. The passage has also been constructed in front of the gate of Lodhi club with dimensions 67 feet X 102 feet. These passages have not been constructed by Municipal Corporation, Ludhiana. In the approved map of Lodhi Club and Sacred Heart School, entry has been approved from this 300 feet wide road. Therefore, these passages have been constructed by Lodhi Club and Sacred Heart Convent School to reach the road at their own level which will merge if the service lane is carved out from this ROW as per the requirement in the future.</p>
<p>The details regarding length, width and area of parking outside Lodhi club and Sacred Heart Convent School, BRS Nagar</p>	<p>It is submitted that in front of Sacred Heart Convent School 74 feet X 102 feet and 331 feet X 102 feet area is being used for parking. This area is permanently paved, in which 79 trees have been planted. Apart from this in front of Lodhi Club 346 feet X 102 feet area is being used for parking, but this area is unpaved and 58 trees have been planted there. These trees have been planted to maintain the right of way and it is pertinent to mention herein that it is not a green belt.</p>
<p>The details regarding length, width boundaries and area of parking spaces developed or to be developed on both the sides of the road adjoining Lodhi Club and Sacred Heart Convent School, BRS Nagar and along both the sides of</p>	<p>It is submitted that it is informed by the B&amp;R branch that for rehabilitation of ROW, work has been awarded to M/s RK Construction Company vide resolution no. 1083 dated 06.03.2019 for Rs. 76.35 Lakh. Under the scope of this work, equipment has been provided for the children to play as well as footpaths have been constructed</p>



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<p>old GT Road by the Municipal Corporation Ludhiana with number of the resolutions and sanctioned amounts.</p>	<p>for elderly people to walk along with installation of an open gym for the public. Apart from this, around 2000 saplings have been planted. For the repair of Right of Way in front of Sacred Heart Convent School and Lodhi Club, work has been allotted M/s Parveen Sehgal Contractor amounting to Rs. 74.79 lakhs. Against this work, a boundary wall has been constructed and there is provision for planting grass also. This work is under progress. Copy of the resolution no. 1083 dated 06.03.2019 are annexed herewith as <b>ANNEXURE C 7</b></p>
<p>The details regarding construction of library building with number of Resolution, sanctioned budget amount and year of sanction and construction, and</p>	<p>It is submitted that keeping in mind the demand of local residents, estimate amounting to Rs. 17.76 Lakh was approved vide F&amp;CC resolution no. 5148 dated 08.11.2021 for construction of Library in Maharana Partap Park near Manju Cinema in W.No 51 in the right of way of old G.T. Road. After approval, tenders were invited for this work and work was allotted to M/s R.K. Construction with tendered amount of Rs. 14.72 lakh vide Finance and Contracts Committee resolution no.5892 dated 14.12.2021. Copy of the resolution no. 5148 dated 08.11.2021 and resolution dated 5892 dated 14.12.2021 are annexed herewith as <b>ANNEXURE C&amp;Colly.</b></p>
<p>Details regarding tree standing in the open space outside the permises of the Lodhi Club and Sacred Heart Convent School, BRS Nagar and old GT Road which were damaged or uprooted for creation of passage or parking spaces.</p>	<p>In this regard it is said that survey was conducted from Jagraon bridge to Sherpur Chowk along with part of old G.T. Road. According to report total 1836 plants are there and for construction purpose no plants cut by B &amp;R/Horticultural branch. There is no record of uprooted trees.</p>

6. That the Municipal Corporation, Ludhiana is taking every possible step to safeguard the environment.

Certified that the affidavit SPA/GPA has been read over & explained to the deponent executant who stands ready to understand the same at the making thereof.

  
DEPONENT

### VERIFICATION

Verified on this 31<sup>st</sup> Day of December of 2023 that the contents of the above affidavit are true and correct as per my personal knowledge and information and

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31/12/2023

also as per the records available and no part of it is false and nothing material has been concealed therefrom.



DEPONENT

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31/12/2023



Attested as identified

*B. G. Singh* 31/12/2023

NOTARY PUBLIC  
LUDHIANA (PB.)

No. 258/Hort/A

Dated 9.10.2023



Sub:- OA No 793/2022 Council of Engineers & Ors Vs. State of Punjab & Ors.

Regarding Reference 45 ACPD dated 28-09-2023

In relation to the above subject and reference, it is stated that in the meeting held on Additional Commissioner on dated 28-09-2023, orders were given to enumerate the sapling in 892 parks of Ludhiana city. In this regard, number of saplings planted in 892 parks of Ludhiana city has been counted towards horticulture sector in which total 225177 saplings are planted. As far as plant survival rate is concerned, Municipal Corporation Ludhiana has not conducted any survey regarding the survival rate after planting saplings. Therefore, no data is available regarding the survival rate. Plant survival rate depends on plant type, size, planting location, planting season and availability of tree guard. It is estimated that the survival rate of sapling planted in parks without tree guards is around 50 to 60 percent.

The report is presented for your information and further action.

Landscape Officer, J.E. (Horticulture)

Municipal Corporation,

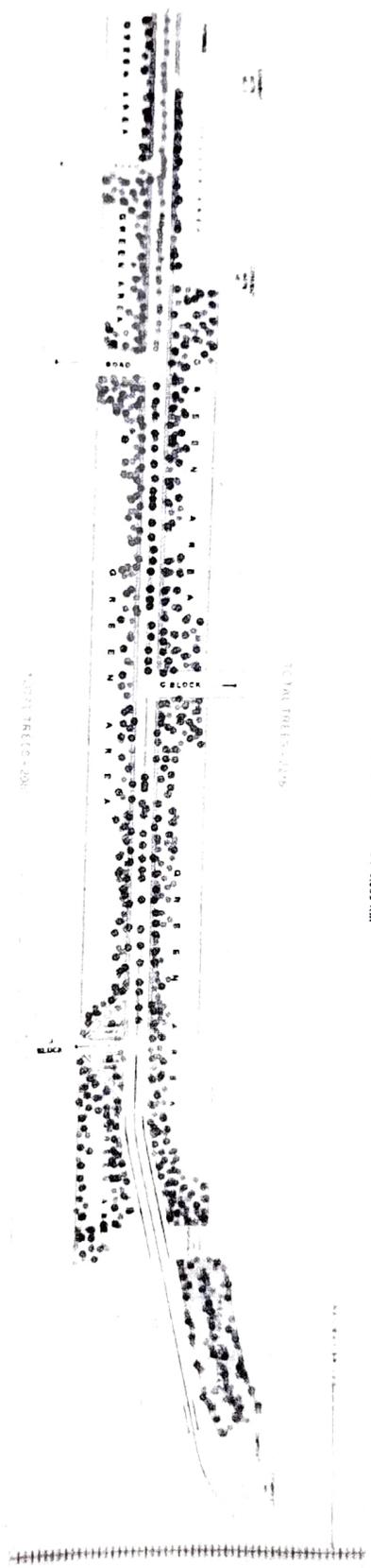
Ludhiana.

True Translation From  
Punjabi/Hindi/Urdu Into English.

NOTARY PUBLIC (LDH.)

04 JAN 2024

LODHI CLUB ROAD  
TOTAL LENGTH ROAD SECTION: 6.983 KM



TOTAL AREA	
ROAD AREA	ROADS 11.82 KM
ROADSIDE AREA	ROADS 11.82 KM
TOTAL AREA	ROADS 11.82 KM

TOTAL NUMBER OF TREES	
TOTAL TREES	4387

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Item No.: 398 /Eng: Branch/in-anticipation approved/work order/N-

CAP Funds/Ward no. 40/ Tender Cost Rs.21.60 lakh.



Sub:- Construction of boundary wall, Footpath and painting of park old GT road near Achaar shop ward no. 40.

Estimated Cost- Rs.28.80 Lakhs

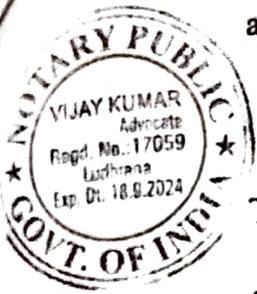
Tender Cost- Rs.21.60 Lakhs

Note: Junior Engineer (B&R) dated NIL and for the approval of which motivation Assistant Engineer (B&R) dated 01.10.2021 and Supervising Engineer (B&R) dated 01.10.2021 for approval Approved The rough cost estimate of Rs.33.01 lakh for the work indicated in the subject "Submitted for approval of 'A' Please" was approved vide F&CC Resolution No:4454 dated 05.07.2021. After vetting by the Chief Engineer, Local Government Department, Chandigarh, the estimated amount is Rs.28.80 lakh rupees, the tender of which is for the second time NIT NO.08. Received on date 17.09.2021. According to the comparative statement sent by TIC branch, the following 2 tenders have been received.

Sr.No.	Name of Agency	OAS(%)	Tender Expenditure
1.	Varinder Singh Govt. Contractor	-0.26	2872512.00
2	Binny contractor	-24.99	2160288.00

According to the comparative report of the above mentioned 2 tenders Binny Contractor has got the lowest rates with -24.99% O.A.S,

according to which the tender expenditure amount is Rs.21,60,288/- and its estimated cost saving is Rs.7,19,712/- .



Because it is very important to do this work in the public interest. Therefore, the work order for this work -24.99% O.AS with a tender amount of Rs.21,60,288/- lakhs is sent to Binny Contractor for approval of the Case Finance and Contract Committee to accept the work.

Hon'ble Additional Commissioner has given administrative approval of the case on 04.10.2021 as "Submitted for approval before F&CC.

Hon'ble Commissioner has given administrative approval of the case on 11.10.2021 as "To be decided in F&CC".

Hon'ble Mayor has submitted the case dated 12.10.2021 "approved in-anticipation of F&CC" in anticipation of the approval of the Finance and Contracts Committee.

The case is submitted to F&CC for approval Resolution no.: 5146

Approved

Correct

Mayor

08.11.2021

True Translation From  
Punjabi/Hindi/Urdu into English

NOTARY PUBLIC (LDH.)

04 JAN 2024

Item No: 467 / Eng: Branch /Zone-C / General Quota / Work Order /

Tender Amount Rs.27.89 Lakhs Sub:- Construction of Library in

Bhagwan

Parshuram Park in W.No.50

Estimated Cost- Rs.26.29 Lakhs

Tender Cost-Rs.27.89 Lakhs

Note: Junior Engineer (B&R) dated NIL whose approval of which motivation Assistant Engineer (B&R) dated NIL, Executive Engineers on dated 05.12.2021 and Supervising Engineer (BDR) on dated 05.12.2021. A rough cost estimate of Rs.26.29 lakhs for the work mentioned in the subject was approved vide F&CC vide Resolution No. 5147 dated 08.11.2021. The tenders for this work have been received for the second time through NIT NO.08, dated 16.11.2021. According to the comparative statement sent by the TIC Branch, the following 2 tenders have been received.

Sr. No.	Name of Agency	OAS(%)	Tender Expenditure
1.	R.K. Construction Co.	6.09	2789106/-
2.	Apex Developers.	9.99	2891637/-

According to the comparative report R.K. Construction Co. The rates of are found to be the lowest but these rates are found to be higher than the estimates. The concerned contractor was called to this office to reduce his rates. On which he has agreed to do this work by reducing



his rates (-) 0.25% overall saving. With an estimated amount of Rs.26,29,000/- lakhs and (-) 0.25% overall saving, the total cost of the Tender becomes Rs.26,22,4271/- and its estimated cost of saving is Rs.26,29,000/- and Rs.6572/- is more. It is to be mentioned here that the rates of Steel, Saria, Bricks and Carriage have been increased (from 10% to 15%) for the building work and as per the premium list issued by the Punjab Government on 08.10.2021. But this estimate is based on the old rates. Because it is very important to do this work in the public interest. Hence the work order for this work (-) at 0.25% O A.S with a tender amount of Rs.26,29,000/- lakh to R.K Construction Co. The case is referred to the Finance and Contracts Committee for approval to approve the work. Hon'ble Additional Commissioner (A) on 13.12.2021 administrative approval of the case as follows "Submitted for approval before F&CC". Hon'ble Commissioner has given administrative approval of the case on 13.12.2021 as follows: "To be decided in F&CC"

Hon'ble Mayor has allowed the case to be presented in Finance and Contracts Committee vide date 13.12.2021.

The case is submitted to F&CC for approval.

Resolution No: 5891

Approved

Correct

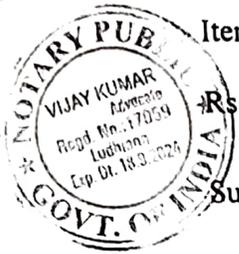
Mayor

Dated:14-12-2021

True Translation From  
Punjabi/Hindi/Urdu into English

NOTARY PUBLIC (LDH.)

04 JAN 2024



Item No: 102 / Eng. Branch/General Quota /Tender Cost Amount

Rs. 1,59,42,448/-

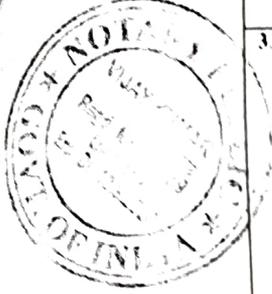
Subject: Regarding renovation of the following parks in Ludhiana city under Amarat Mission.

1. Rehabilitation of Green Belt Lodhi Club Children Friendly Park at Ludhiana Town Punjab Est. Amt. 76.35
2. Rehabilitation of Sat Guru Ram Singh Children Friendly Park at Ludhiana Town Punjab Est. Amt. 53.18
3. Rehabilitation of Green belt Children friendly park near Dr. Ambedkar Chowk at Ludhiana Town, Punjab Est. Amt. 43.90

Note JE (D-3) forwarded the date nil for which approval SDO (D-3) dated 25-01-2019 as proposed above, the case is forwarded for consideration & approval by the competent authority. After the report and Supervising Engineer(D) on dated 25-01-2019 through his written it is mentioned May be placed before the F&CC for approval. Which is presented for consideration in the finance and contract committee meeting regarding the said subject. The renovation works of various parkas under the above subject have been sanctioned under Amarat Mission. DPR of these works are prepared by: M/s Shah Technical Consultant Pvt Ltd. Tender for these Green Belt/Park works NIT no.11/SED dated 31-05-2018, NIT no. 20 SED dated 28-08-2018 NIT

no.31 SED 28-08-2018, NIT No.36 SED dated 5-10-2018 were invited under double bid system, but no tender was received each time. After this, tenders for this work were called for the fifth time through NIT No. 40 dated 20-11-2018. The technical bid of these works was opened on 05-12-2018. According to the government's instruction notification 05/82/2018-2LG-4/1892 dated 02-08-2018, if for the third time three and less qualified technical bids are obtained, then the financial bid of that work can be opened. Keeping this in mind, the financial bid of these works was opened on 17-01-2019 and tenders were received as follows, for vetting the comparative report at the office of the Engineer in Chief Local Government Department, Punjab letter no. 8793/SE(H) dated 17-01-2019 was forwarded. Engineer-in-Chief Local Government Department Punjab office letter No.3731 dated 21-01-2019 the comparative statement of these works (Series No.1 and 2) has been vetted (Vetting Supervisor Engineer Municipal Corporation of Series No.3 is under the jurisdiction of Ludhiana) and has recommended to make the rates obtained in these tenders competitive by negotiation.

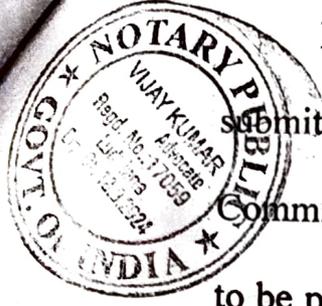
Sr.No	Name of Work	Nos. of Tender Received	Est Amt (in Rs.)	Lowest Rate OAS%	Tender Cost (in Rs.)	Name of Lowest Bidder
1.	Rehabilitation of Green Belt Lodhi Club Children	1	76,35,000	(-)8.07	70,18,855	M/s R K Const. Co.
2.	Rehabilitation of Sat Guru Ram Singh Children Friendly	1	53,18,000	(-)8.08	48,88,305	M/s Asis Builders



	Park at Ludhiana Town Punjab					
3.	Rehabilitation of Green belt Children friendly park near Dr. Ambedkar Chowk at Ludhiana Town Punjab	1	43,90,000	(-)8.08	40,35,288	M/s Axis Builders

According to the letter under reference before the allotment of the above works to the contractor who has contributed the least amount of bid, for competitive rates by negotiation through letter no. 8807/XEN-D dated 24-01-2019, Letter no.8809/XEN-D dated 24-01-2019, letter no. 8811/XEN-D dated 24-01-2019, it is written accordingly and in above contractor unexpressed and in reply it is requested in writing that under Amarat Scheme Parks development works of various types, i.e. horticulture plants etc., land scraping, electrical, irrigation department and civil works are arranged and due to different types of work, additional source will have to be deployed, which incurs additional cost. In this way, the contractor has been stated that it will be difficult for them to save more than the rate given in the bid with only 10% contractor profit.

Keeping the above in mind and considering the importance of the work, a case is presented to the F&CC for approval of the rates obtained as above in these works.



Hon'ble Commissioner has given administrative approval to submit the case for consideration of the Thought and Contract Committee vide date 28-01-2019. Hon'ble Mayor has allowed the case to be presented in Finance and Contracts Committee vide date 30-01-2019.

Resolution no.: 1083

Approved.

Correct

Mayor

Dated 06-03-2019

True Translation From  
Punjabi/Hindi/Urdu into English

  
NOTARY PUBLIC (LDH.)

04 JAN 2024



Item No: 102 / Eng. Branch/General Quota /Tender Cost Amount  
Rs. 1,59,42,448/-

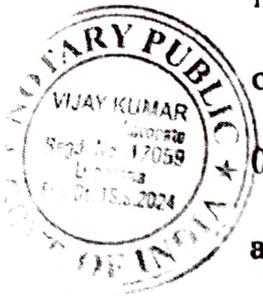
Subject: Regarding renovation of the following parks in Ludhiana city under Amarut Mission.

1. Rehabilitation of Green Belt Lodhi Club Children Friendly Park at Ludhiana Town Punjab Est. Amt. 76.35
2. Rehabilitation of Sat Guru Ram Singh Children Friendly Park at Ludhiana Town Punjab Est. Amt. 53.18
3. Rehabilitation of Green belt Children friendly park near Dr. Ambedkar Chowk at Ludhiana Town, Punjab Est. Amt. 43.90

Note JE (D-3) forwarded the date nil for which approval SDO (D-3) dated 25-01-2019 as proposed above, the case is forwarded for consideration & approval by the competent authority. After the report and Supervising Engineer(D) on dated 25-01-2019 through his written it is mentioned May be placed before the F&CC for approval. Which is presented for consideration in the finance and contract committee meeting regarding the said subject. The renovation works of various parkas under the above subject have been sanctioned under Amarut Mission. DPR of these works are prepared by: M/s Shah Technical Consultant Pvt Ltd. Tender for these Green Belt/Park works NIT no.11/SED dated 31-05-2018, NIT no. 20 SED dated 28-08-2018 NIT no.31 SED 28-08-2018, NIT No.36 SED dated 5-10-2018 were invited under double bid system, but no tender was received each time. After

this, tenders for this work were called for the fifth time through NIT No. 40 dated 20-11-2018. The technical bid of these works was opened on 05-12-2018. According to the government's instruction notification 05/82/2018-2LG-4/1892 dated 02-08-2018, if for the third time three and less qualified technical bids are obtained, then the financial bid of that work can be opened. Keeping this in mind, the financial bid of these works was opened on 17-01-2019 and tenders were received as follows, for vetting the comparative report at the office of the Engineer in Chief Local Government Department, Punjab letter no. 8793/SE(H) dated 17-01-2019 was forwarded. Engineer-in-Chief Local Government Department Punjab office letter No.3731 dated 21-01-2019 The comparative statement of these works (Series No.1 and 2) has been vetted (Vetting Supervisor Engineer Municipal Corporation of Series No.3 is under the jurisdiction of Ludhiana) and has recommended to make the rates obtained in these tenders competitive by negotiation.

Sr.No	Name of Work	Nos. of Tender Received	Est Amt (in Rs.)	Lowest Rate OAS%	Tender Cost (in Rs.)	Name of Lowest Bidder
1.	Rehabilitation of Green Belt Lodhi Club Children	1	76,35,000	(-)8.07	70,18,855	M/s R K Const. Co.
2.	Rehabilitation of Sat Guru Ram Singh Children Friendly Park at Ludhiana Town Punjab	1	53,18,000	(-)8.08	48,88,305	M/s Asis Builders
3.	Rehabilitation of Green belt Children friendly park near Dr.	1	43,90,000	(-)8.08	40,35,288	M/s Asis Builders



Ambedkar Chowk at						
Ludhiana Town						
Punjab						

According to the letter under reference before the allotment of the above works to the contractor who has contributed the least amount of bid, for competitive rates by negotiation through letter no. 8807/XEN-D dated 24-01-2019, Letter no.8809/XEN-D dated 24-01-2019, letter no. 8811/XEN-D dated 24-01-2019, it is written accordingly and in above contractor unexpressed and in reply it is requested in writing that under Amarat Scheme Parks development works of various types, i.e. horticulture plants etc., land scraping, electrical, irrigation department and civil works are arranged and due to different types of work, additional source will have to be deployed, which incurs additional cost. In this way, the contractor has been stated that it will be difficult for them to save more than the rate given in the bid with only 10% contractor profit.

Keeping the above in mind and considering the importance of the work, a case is presented to the F&CC for approval of the rates obtained as above in these works.

Hon'ble Commissioner has given administrative approval to submit the case for consideration of the Thought and Contract Committee vide date 28-01-2019. Hon'ble Mayor has allowed the case to be presented in Finance and Contracts Committee vide date 30-01-2019.

Resolution no.: 1083

Approved.

Correct

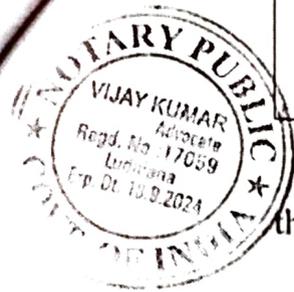
Mayor

Dated 06-03-2019

True Translation From  
Punjabi/Hindi/Urdu into English

NOTARY PUBLIC (LDH.)

04 JAN 2024





Item No: 468 / Eng: Branch /Zone-C / General Quota / Work Order /  
Tender Amount Rs.15.66 Lakhs Sub:- Construction of Library in  
Maharaja Park, Near Manju Cinema in W.No.51

Estimated Cost- Rs.14.766 Lakhs

Tender Cost-Rs.15.66 Lakhs

Note: Junior Engineer (B&R) dated NIL whose approval of which motivation Assistant Engineer (B&R) dated NIL, Executive Engineers on dated 09.12.2021 and Supervising Engineer (BDR) on dated 09.12.2021. A rough cost estimate of Rs.14.76 lakhs for the work mentioned in the subject was approved vide F&CC vide Resolution No. 5148 dated 08.11.2021. The tenders for this work have been received for the second time through NIT NO.09, dated 16.11.2021. According to the comparative statement sent by the TIC Branch, the following 2 tenders have been received.

Sr. No.	Name of Agency	OAS(%)	Tender Expenditure
1.	Apex Developers.	9.66	1618582/-
2.	R.K. Construction Co.	6.09	1565888/-

According to the comparative report R.K. Construction Co. The rates of are found to be the lowest but these rates are found to be higher than the estimates. The concerned contractor was called to this office to reduce his rates. On which he has agreed to do this work by reducing his rates (-) 0.25% overall saving. With an estimated amount of

Rs.14,76,000/- lakhs and (-) 0.25% overall saving, the total cost of the Tender becomes Rs.14,72,310/- and its estimated cost of saving is Rs.14,76,000/- and Rs.3690/- is more. It is to be mentioned here that the rates of Steel, Saria, Bricks and Carriage have been increased (from 10% to 15%) for the building work and as per the premium list issued by the Punjab Government on 08.10.2021. But this estimate is based on the old rates. Because it is very important to do this work in the public interest. Hence the work order for this work (-) at 0.25% O A.S with a tender amount of Rs.14,72,3100/- lakh to R.K Construction Co. The case is referred to the Finance and Contracts Committee for approval to approve the work.

Hon'ble Additional Commissioner (A) on 13.12.2021 administrative approval of the case as follows "Submitted for approval before F&CC".

Hon'ble Commissioner has given administrative approval of the case on 13.12.2021 as follows: "To be decided in F&CC"

Hon'ble Mayor has allowed the case to be presented R.K. Construction Co. Ltd in Finance and Contracts Committee vide date 13.12.2021. The case is submitted to F&CC for approval.

Resolution No: 5892

Approved

Correct

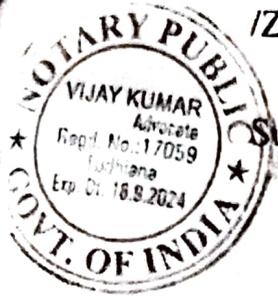
Mayor

Dated:14-12-2021

True Translation From  
Punjabi/Hindi/Urdu into English  
NOTAFY PUBLIC (LDH.)

04 JAN 2024

Item No.: 400 / Eng:Branch/ in-anticipation approved / Ward No. 51  
/Zone-C/ Estimate/General Quota/Estimated Rs.14.76 lakh.



Sub:- Const. of Library in Maharana Partap Park Near Manju  
cinema in ward no- 51.

Estimated Cost:-Rs.14.76 Lakh

Note: Junior Engineer (B&R) dated Nil for the approval of which motivation Assistant Engineer (B&R) dated Nil and Supervising Engineer (B&R) has approved on 26.08.2021. An estimate cost of 14.76 lakh rupees for this work was given by the Hon'ble Cabinet Minister Food and Supply Punjab in a meeting with the Hon'ble Mayor Municipal Corporation Ludhiana and Municipal Corporation officials for constructing a library on the vacant land of Maharana Partap Park under Ward No. 51. The direction is prepared above. Park construction site report has been received from drawing branch. Estimated rates are based on CSR and CP, and NSR rates are based on rates pre-approved by the Municipal Corporation or market rates. After the approval of the Finance and Contracts Committee, this work will be carried out as per the rules by inviting tenders through e-tendering system from the general quota as per the norms prescribed by the P.W.D. Keeping public interest in mind, the estimated cost of Rs.14.76 lakh is approved by the Finance and Contracts Committee.

Hon'ble Additional Commissioner has given administrative approval of the case on 27.08.2021 as "Submitted for approval".

Hon'ble Commissioner has given administrative approval of the case on 03.09.2021 as "To be discussed & decided in F&CC".

Hon'ble Mayor on dated 06.09.2021 forwarded the case in anticipation of the approval of Finance and Contracts Committee "Approved in-anticipation of F&CC".

The case is submitted to F&CC for approval.

Resolution no.5148

Approved

Correct/-

Mayor

08.11.2021

True Translation From  
Punjabi/Hindi/Urdu into English

✍️  
NOTARY PUBLIC (LDH.)

04 JAN 2024

